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ITEM NO.14

Court No.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 13412/2012

(From the judgement and order dated 30/08/2011 in WP No.59514/2009, of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

CROSSING REPUBLIC FLATS OWNERS ASN.& ORS Petitioner(s)

VERSUS

STATE OF U.P.& ORS. Respondent(s)

(With appln(s) for permission to file SLP and office report)

Date: 17/08/2012 This Petition was called on for hearing today.

CORAM :
 HON'BLE DR. JUSTICE B.S. CHAUHAN
 HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
 Mr. Praveen Kumar, Adv.
 Ms. Sunaina Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Tag with SLP(Civil) No. 32118/2011.

	(DEEPAK MANSUKHANI)		(M.S. NEGI)	
	Court Master		Court Master	